

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-310/1993/ 878 /A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti S. Begum,
District & Sessions Judge,
Nalbari.

Dated Guwahati the 21st February, 2019.

Sub: **Station leave permission.**

Ref:- Your letters No. DJNB/501, dated 21.02.2019.

Madam,

With reference to the above, I am directed to inform you that your prayer for Station Leave permission from the evening of 22.02.2019 till the morning of 25.02.2019, has been ~~granted/rejected~~.

The senior most Judicial Officer at the Station will remain in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-205/2013/ 879 /A, dated 21.02.19

Copy to:

- ✓ 1. The Systems Analyst, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

Ratan